

aITEM No.1-B
(For Judgment)

Court No.4

SECTION IIIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.1193-1194 OF 2002

ICI India Ltd. & Anr.

Appellant (s)

VERSUS

State of Orissa and Ors.

Respondent (s)

Date : 28/09/2007 This Petition was called on for judgment today.

For Appellant (s)

Ms. Priya Hingorani, Adv.
for M/s. Hingorani & Associates

For Respondent(s)

Mrs. Kirti Renu Mishra, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice Tarun Chatterjee.

The appeals are dismissed in terms of the signed
judgment.

(Neena Verma)
Court Master

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.